

ITEM NO.7

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 492-493/2025

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAFIQUE ETC.

Respondent(s)

Date : 21-05-2025 These appeals were called on for hearing today.

For Appellant(s) : Ms. Ruchira Goel, AOR
Mr Sharanya Sinha, Adv.

For Respondent(s) : Mr. Ramjee Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 are duly represented. Counter affidavit is on record.

Scanned soft copy of Original records of High Court and Trial Court have been received and copy of the same has already been provided to the Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ